

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-552(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018**

NAME OF THE COMPANY: M/s. CG Power and Industrial Solutions Ltd.
V/s. M/s. Effimac Equipments Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

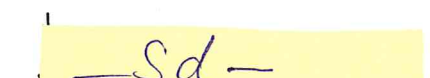
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sameer Rastogi, Advocate for IRP
Mr. Yatin Sachdeva, Advocate for IRP

ORDER

Ld. Counsel appearing for the IRP submits that he shall be filing 2nd Progress Report during the course of the day. To come up for further report on 31st August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)